

कार्यालय : जिला एवं सेशन न्यायाधीश, मेड़ता।

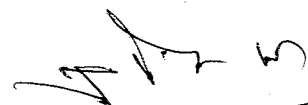
क्रमांक :...../0.....स्था.

दिनांक:.....06.....जनवरी, 2018

—: कार्यालय-आदेश :-

माननीय राजस्थान उच्च न्यायालय जोधपुर द्वारा जारी विज्ञापन संख्या RHCJ/Exam. Cell/S.C./LDC/2017/83 दिनांक 18.02.2017, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक संख्या G/I/A-4(i)(a)157/17/9435 Dated 18-12-2017 एवं राजस्थान जिला न्यायालय मंत्रालयिक कर्मचारी संस्थापन नियम, 1986 (यथासंशोधित नियम) एवं इस संबंध में राज्य सरकार तथा माननीय राजस्थान उच्च न्यायालय द्वारा जारी परिपत्रों के अधीन दो वर्ष के परिवीक्षाकाल पर प्रथमतः 6 माह के लिये राजस्थान सिविल सेवायें (पुनरीक्षित वेतनमान) नियम, 2017 के अन्तर्गत निम्नलिखित अभ्यर्थियों को लिपिक ग्रेड-II के पद पर अस्थायी तौर पर कार्यभार ग्रहण करने की तिथि से छः माह/दो वर्ष की अवधि के लिये राज्य सरकार के परिपत्र संख्या एफ.15(1)एफ.डी. (रूल्स)/2017 दिनांक 30.10.2017 के अनुसार 14600/- (अक्षरे चौदह हजार छःसौ रुपये मात्र) मासिक नियत(फिक्स) पारिश्रमिक पर नियुक्ति निम्न शर्तों के अधीन प्रदान की जाती है :-

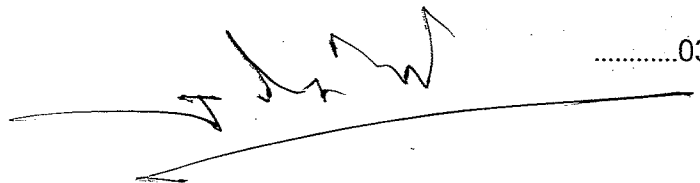
S.N.	Merit of Id	Roll No.	Date of Birth	Name	Gender	Category
1	1	469698	28-Mar-92	AJAY KUMAR KUMAWAT S/O MAHESH KUMAR KUMAWAT, R/O- KUMAWATON KA MOHALLA KUCHAMAN CITY, PIN-341508	Male	Gen
2	32	413950	28-Jun-96	RAJESH KUMAR PRAJAPAT S/O KANA RAM PRAJAPAT R/O-VPO-BHOONI, TH-NAWA, PIN-341508	Male	Gen
3	35	559011	07-Aug-93	DEVANAND GAHLOT S/O LAKSHMI NARAYAN R/O-SAMAS KI BARI, NEAR AJMERI GATE, KANGERWARA, NAGAUR, PIN-341001	Male	Gen
4	57	538524	29-Oct.-94	NAVRATAN PURI S/O RAJENDRA PURI R/O-OUT SIDE NATHUSAR GATE NEAR, JOSHI BAGICHI BIKANER, PIN-334001	Male	Gen
5	58	553397	30-Aug-95	MAHENDRA SWAMI S/O NANDKISHORE SWAMI R/O-SALT COLONY, NEAR OLD BUS STAND, NAWA CITY, PIN-341509	Male	Gen
6	62	238487	03-Oct-97	ANJU SHEKHAWAT D/O SHIVPAL SINGH SHEKHAWAT R/O- AMBIKA COLONY, STREET NO.1 LADNUN ROAD DIDWANA, PIN-341303	Female	Gen
7	65	608089	27-Jan-92	SANJAY SHARMA S/O MADHUSUDAN SHARMA R/O- 99 AMAR SINGH COLONY, NAGAUR, PIN-341001	Male	Gen

02

कार्यालय आदेश क्रमांक.....10.....स्था. दिनांक06.....जनवरी, 2018

8	81	547203	19-Jan-95	KRISHAN KANT VYAS S/O BASANT KUMAR VYAS R/O- KIKANI VYASON KA CHOWK, DUVE KI CHOWKI WALI GALI, BIKANER, PIN-334001	Male	Gen
9	85	563321	05-Mar-96	SURYA PRAKASH RANGA S/O PAWAN KUMAR RANGA R/O- F-706, NEAR BABA RAMDEV TEMPLE, MURLIDHAR VYAS COLONY, BIKANER, PIN-334001	Male	Gen
10	92	409359	11-Nov.-93	PRASHANT GOUR S/O RAJESH GOUR R/O-NEAR OLD TELEPHONE EXCHANGE, NAYA SAHAR, KUCHAMAN CITY, PIN- 341508	Male	Gen
11	105	563533	16-Jan-92	DAMODAR RANGA S/O PAWAN KUMAR RANGA R/O- F-706, NEAR BABA RAMDEV TEMPLE, MURLIDHAR VYAS COLONY, BIKANER, PIN-334001	Male	Gen
12	119	642378	24-Aug-94	CHANDMAL BALDWA S/O NATHMAL BALDWA R/O- VPO KOLIYA, TEH-DIDWANA, PIN- 341305	Male	Gen
13	147	445094	15-Jun-93	HANUMAN RAM S/O SHRIKISHAN R/O-MEGHADAND, DIST-NAGAUR, PIN-341514	Male	Gen
14	159	648972	01-Jul-97	INDRA JEET S/O SAYAR CHAND R/O-09 MALIYON KA BASS, KHURKHURA KHURD; NAGAUR, PIN-341026	Male	Gen
15	174	540068	26-Sep-98	HIMANSHU SHEKHAR JOSHI S/O INDER KUMAR JOSHI R/O- INSIDE DHARM NAGAR DWAR, IN FRONT OF PUSHKARNA STADIUM, BIKANER, PIN-334004	Male	Gen
16	181	391564	11-Nov-94	JYOTI SHARMA D/O GAJADHAR SHARMA MAHAVEER NIKETAN, RAM LAXMAN COLONY, NAWA CITY, PIN-341509	Female	Gen
17	198	283320	14-May-97	RANVEER SINGH RATHOR S/O RAJENDRA SINGH RATHOR R/O- VPO-BAMBOO VIA-SANDWA, TEH-BIDASAR, DISTT-CHURU, PIN-331517	Male	Gen
18	210	556686	27-Aug-87	DWARKA NARESH HARSH S/O ASHOK KUMAR HARSH R/O- INSIDE DHARAM NAGAR DWAR, NAYA SHAHAR, BIKANER, PIN- 334004	Male	Gen

.....03




कार्यालय आदेश क्रमांक...10.....स्था. दिनांक ...06.....जनवरी, 2018

19	211	539100	19-Mar-92	PRAVEEN ACHARYA S/O ASHOK ACHARYA R/O-OUTSIDE USTA BARI, HAROLAI HANUMAN TEMPLE ROAD, BEHIND JOGMAYA MATA TEMPLE, NEAR MOON GIRI GOFA, BIKANER, PIN-334001	Male	Gen
20	231	645148	05-Apr-90	OM PRAKASH VISHNOI S/O MANI RAM R/O-SINDHLASH, POST BUTATI, TEH-DEGANA, DISTT-NAGAUR, PIN-341514	Male	Gen
21	239	538333	27-Jan-88	DHEERAJ NARAYAN VYAS S/O YADUNANDAN NARAYAN VYAS R/O-SHRI KRISHNA KRIPA KUNJ, NEAR PUSHKARNA SCHOOL, BIKANER, PIN-334001	Male	Gen
22	261	405723	02-Aug-94	DEEPAK BHATI S/O KHEMCHAND BHATI R/O-BHATI FARM HOUSE, CHUNDIYA ROAD, MERTA CITY, PIN-341510	Male	Gen
23	265	538311	02-Jan-94	NIRMAL JOSHI S/O MURLIDHAR JOSHI R/O-D-691, MURLIDHAR VYAS NAGAR, BIKANER, PIN-334004	Male	Gen
24	275	458745	04-Jul-91	DAYAL RAM S/O SHYOJI RAM R/O-THAKURRJI KE MANDIR KE PICHE, JABADI NAGAR, NAGAUR, PIN-341509	Male	Gen
25	285	410597	08-Apr-91	NAVED KHAN S/O IMDDAD KHAN R/O-OPP. NARSHINGH MANDIR, KHAN MOHALLA, KUCHAMAN CITY, DISTT-NAGAUR, PIN-341508	Male	Gen
26	317	615401	04-Jul-95	SUNIL BHATI S/O OMA RAM BHATI R/O-SHREE DAYALU NAGAR BAGORIYO BHOPALGURH, DIST-JODHPUR, PIN-342603	Male	Gen
27	329	409346	29-Sep-85	FIROZ KHAN S/O FAZLURRAHMAN R/O-PRINCE TAKIJ KE PICHE, MERTA CITY, DISTT-NAGAUR, PIN-341510	Male	Gen
28	333	414029	10-Jun-97	GOVIND GURAWA S/O BHAGIRATH R/O-VPO-DEH, TEH-JAYAL, DISTT-NAGAUR, PIN-341022	Male	Gen
29	346	347777	26-Jul-90	ARVIND CHAUDHARY S/O DANA RAM R/O-GAVLIYON KA BASS, 06 KUTYASANI KHURD, GUNSALI, DEGANA, DISTT.-NAGAUR	Male	Gen

कार्यालय आदेश क्रमांक.....10.....स्था. दिनांक06.....जनवरी, 2018

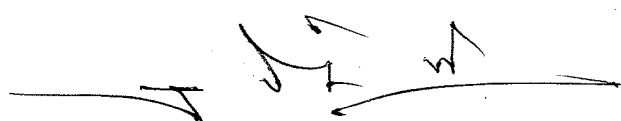
30	347	545830	01-Jan-84	KIRTI VARDHAN BISSA S/O SHANTI PRASAD BISSA R/O-RAGHUNATH TEMPLE ROAD, TELIWARA CHOWK, BIKANER, PIN-334001	Male	Gen
31	499	521452	23-Jun-91	SNEHALATA SHARMA D/O SATYA NARAYAN SHARMA R/O-INSIDE OF BENISAR BARI, BIKANER, PIN-334001	Female	Gen
32*	511	387931	10-Jul-89	CHANDNI MATHUR D/O DAYALCHAND MATHUR R/O-DURGAROOP AMBA COLONY WARD NO. 3 BEHIND KRISHI MANDI, KUCHAMAN CITY, PIN-341508	Female	Gen
33	674	606396	17-May-95	MONIKA BHATI D/O MANAK CHAND BHATI R/O-KAKKU WALO KI POLE NAYA DARWAJA, NAGAUR, PIN-341001	Female	Gen
34	780	621824	25-Jul-95	PARSHA RAM S/O MEGHA RAM R/O-VILLAGE-BURIYO KI BASNI, POST-LEAVERA KHURD, BAORI, DISTT-JODHPUR, PIN-342037	Male	OBC
35	830	778742	12-Feb-92	RAMESH KUMAR S/O TILOK RAM R/O-JOCHINA, TEH-JAYAL, DISTT-NAGAUR, PIN-341023	Male	OBC
36	833	411847	26-Jan-95	RAJENDRA SINGH BHATI S/O JAGDISH SINGH BHATI R/O-NEW BSNL OFFICE KE SAMNE, MIRDHA NAGAR, KUCHAMAN CITY, PIN-341508	Male	OBC
37	839	225796	18-Sep-96	KAVITA MAROITHIYA D/O DULI CHAND R/O-GADHA BASS, DIDWANA, DISTT-NAGAUR, PIN-341303	Female	Gen
38	909	354036	07-Sep-91	KAPIL DEV S/O MADAN LAL GODARA R/O-73, GODARON KA BAS, DHEHARI, DISTT-NAGAUR, PIN-341030	Male	OBC
39	1156	405335	30-May-98	VINOD TOSHAWARA S/O CHAINA RAM R/O-VILL- RIYAN BADI, DISTT-NAGAUR, PIN-341513	Male	SC
40	1186	215006	25-Sep-96	VIMLESH MEHARA D/O HEMRAJ MEHARA R/O-265/210, SEC-26 PRATAP NAGAR, SANGANER, JAIPUR, PIN-302033	Female	SC
41	1444	252240	15-Jan-98	MEENA MEENA D/O KISHAN LAL MEENA R/O-OLYALI DHANI, SHRI RAM KI NANGAL, DISTT-JAIPUR, PIN-302022	Female	ST



कार्यालय आदेश क्रमांक...10.....स्था. दिनांक06.....जनवरी, 2018

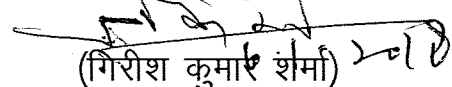
42	1486	256949	16-Jan-92	RENU MEENA D/O RAMESH KUMAR MEENA R/O-PLOT NO. 110-A.R.K. PURAM COLONEY SHEOPUR, SANGANER, DISTT-JAIPUR, PIN-302033	Female	ST
43	1487	303972	14-Jul-90	RAMCHANDRA MEENA S/O NANNU RAM MEENA R/O-VILL-KHATIPURA POST-DHANTLI, TEH-SANGANER, JAIPUR, PIN-303012	Male	ST
44	1491	467380	07-Aug-88	RAJPAL MEENA S/O GANPAT LAL MEENA R/O-VILLAGE POST-GATHWARI, TEH-JAMWARAMGARH, DISTT-JAIPUR, PIN-303120	Male	ST
45	1493	330800	25-Jun-92	CHANDRA PRAKASH MEENA S/O NANG RAM MEENA R/O-A-35, TAPOVAN VIHAR NEAR CBI PHATAK, JAGATPURA, DISTT-JAIPUR, PIN-302017	Male	ST
46	1508	202527	14-Dec-92	GOVIND NARAYAN MEENA(PH) S/O LAXMI NARAYAN MEENA R/O-114, NEAR GOVT. SCHOOL VILL-JAMDOLI, DISTT-JAIPUR, PIN-302031	Male	ST
47	1511	724113	07-Feb-96	AJAY MEENA S/O RANJEET MEENA R/O-P NO.11 AKASH VIHAR VISTAR CHARAN NADI 2ND MURLIPURA, DISTT-JAIPUR, PIN-302039 (RAJ.)	Male	ST
48	1515	333526	01-Dec-94	VINOD KUMAR MEENA S/O NATHU LAL MEENA R/O-VPO-KASHIPURA DHANI, GHODIYO KI TEHSIL-BASSI, DISTT-JAIPUR, PIN-303908	Male	ST
49	1564	403179	28-Aug-91	DEEPAK DABLEY S/O BHANWAR SINGH DABLEY R/O-H.NO. 299/34, PAL BEECHLA, AJMER, PIN-305001	Male	ST
50	1580	328070	05-Jun-92	RAM CHARAN MEENA S/O CHIRANJI LAL MEENA R/O-VILL-CHHATRI WALI DHANI POST-DAUSA TEH-DAUSA, DISTT-DAUSA, PIN-303303	Male	ST
51	1608	286746	05-Jun-95	RAMSWAROOP MEENA S/O KANARAM MEENA R/O-GUNAVATA KI DHANI POST KANKAREL TEH-JAMWARAMGARH, DISTT-JAIPUR, PIN-302028	Male	ST

01. प्रथम छः माह की अवधि में कार्य व्यवहार संतोषप्रद नहीं होने या अन्यथा सेवाओं की आवश्यकता नहीं होने पर किसी भी समय बिना पूर्व सूचना के नवनियुक्त अभ्यर्थी की सेवाएँ समाप्त की जा सकेंगी।



कार्यालय आदेश क्रमांक...../0.....स्था. दिनांक06.....जनवरी, 2018

02. प्रथम छः माह में कार्य संतोषप्रद पाये जाने पर परिवीक्षाकाल एक साथ या समुचित अन्तराल पर दो वर्ष तक बढ़ाया जायेगा। पूरे परिवीक्षाकाल में कार्य व व्यवहार संतोषप्रद होने पर उपरोक्त वेतनमान में न्यूनतम देय वेतन नियत किया जावेगा।
03. अभ्यर्थीगण द्वारा प्रस्तुत सभी प्रमाण पत्रों के संबंधित संस्थाओं के सत्यापन के अधीन अस्थायी नियुक्ति दी गयी है। सत्यापन में कोई भी दस्तावेज या सूचना मिथ्या पायी गयी तो बिना पूर्व सूचना के सेवाएं समाप्त की जा सकेंगी।
04. पुलिस सत्यापन हेतु प्रस्तुत की गयी सूचनाएं या सत्यापन सही नहीं पाये जाने पर या उसके पूर्व का आचरण व व्यवहार प्रतिकूल पाये जाने पर बिना नोटिस दिये सेवाएं समाप्त की जा सकेंगी।
05. अभ्यर्थी द्वारा राज्य सरकार के वित्त विभाग के आदेशों के अधीन मेडिकल पॉलिसी लेने एवं चिकित्सा व्यय के पुनर्भरण के संबंध में राज्य सरकार/माननीय उच्च न्यायालय के नियम/परिपत्र लागू होंगे।
06. राज्य सरकार/माननीय उच्च न्यायालय के नियम/परिपत्रों के अधीन अंशदायी पेंशन योजना लागू होगी।
07. इस आदेश की प्राप्ति के सात दिवस के भीतर कार्यभार ग्रहण करना होगा अन्यथा यह माना जावेगा कि संबंधित अभ्यर्थी नियुक्ति का इच्छुक नहीं है एवं उस सूरत में उसकी नियुक्ति निरस्त कर दी जावेगी।
08. नवनियुक्त अभ्यर्थीगण पर राज्य सरकार एवं माननीय राजस्थान उच्च न्यायालय द्वारा समय-समय पर जारी परिपत्र, सेवा नियम एवं आचरण नियम लागू होंगे।
09. अभ्यर्थी को कार्यभार ग्रहण करने से पूर्व राजस्थान सेवा नियम 1951 के नियम 10 के तहत सेवा में योग्य होने का सक्षम चिकित्सा अधिकारी द्वारा प्रदत्त प्रमाण पत्र प्रस्तुत करना होगा।
10. बायोमैट्रिक डाटा का सत्यापन सही नहीं पाये जाने पर बिना नोटिस दिये सेवाएं तुरन्त समाप्त की जा सकेंगी।
11. अभ्यर्थी की नियुक्ति लिपिक ग्रेड-II के पद पर कार्यभार ग्रहण करने की तिथि से मान्य होगी परन्तु अभ्यर्थियों की वरियता इस न्यायक्षेत्र में उपर्युक्त वर्णित क्रम में ही होगी।
12. पदस्थापन आदेश अलग से जारी किया जायेगा।
13. अभ्यर्थी को कार्यभार ग्रहण करने के लिए किसी प्रकार का यात्रा भत्ता देय नहीं होगा।
14. जो अभ्यर्थी पूर्व से ही नियमित राज्य सेवा में कार्यरत हैं उन्हें राज्य सरकार के नियमानुसार ही वेतन भत्ते देय होंगे परन्तु पदस्थापन पर कार्य ग्रहण करने के समय पूर्व नियोजक के द्वारा उचित माध्यम से कार्यमुक्त किये जाने का आदेश एवं गत भुगतान प्रमाण पत्र प्रस्तुत करना होगा।
15. *क्रम सं. 32 पर अंकित अभ्यर्थी चांदनी माथुर द्वारा विवाह पंजीयन के संबंध में विवाह पंजीयन प्रमाण पत्र/शपथ पत्र कार्य ग्रहण करने के समय प्रस्तुत करें।


(गिरीश कुमार शर्मा) 2018
जिला एवं सेशन न्यायाधीश,
मेड़ता। 06/01/18

305-361

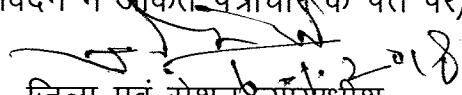
रजिस्टर्ड डाक से प्राप्ति रसीद सहित

क्रमांक :.....स्था.

दिनांक:..06.....जनवरी, 2018

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित हैं :-

01. श्रीमान् रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
02. समस्त अधीनस्थ न्यायालय, मेड़ता न्यायक्षेत्र।
03. प्रभारी अधिकारी, लेखा शाखा/सांख्यिकी, जिला एवं सेशन न्यायालय, मेड़ता।
04. डी.एस.ए. न्यायालय हाजा को न्यायालय की वेबसाईट पर अपलोड करने हेतु।
05. सम्बन्धित अभ्यर्थी को रजिस्टर्ड डाक द्वारा (आवेदन में अंकित पत्राचार के पते पर)
06. नोटिस बोर्ड अदालत हाजा।


जिला एवं सेशन न्यायाधीश,
मेड़ता। 06/01/18